

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13932/2011

(From the judgement and order dated 18/02/2011 in FERA No.  
22247/2010 of The HIGH COURT OF BOMBAY)

KETAN V. PAREKH

Petitioner(s)

VERSUS

SPECIAL DIRECTOR, DIR.OF ENFORCEMENT&ANR.

Respondent(s)

(With prayer for interim relief and office report )

WITH SLP(C) NO. 13984 of 2011

(With prayer for interim relief and office report)

SLP(C) NO. 13988 of 2011

(With prayer for interim relief and office report)

Date: 09/11/2011 These Petitions were called on for hearing  
today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s) Mr. Navin Chawla (A.O.R.)

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

List on 16.11.2011.

(Neetu Sachdeva)  
Sr. P. A.

(Phoolan Wati Arora)  
Court Master